

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-271/ND/2018

Under Section: 9 of IBC Code, 2016.

In the matter of:

M/s. Synergy Property Development Services Pvt. Ltd....**Applicant**

Order delivered on 05.12.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant : Mr. Balaji Srinivasan, Adv.
Mr. Siddhant Kohli, Adv.
For the Respondent : Ms. Shreeya Tandon, Adv.

ORDER

Matter is listed for final arguments. The proxy-counsel appearing for the applicant requests for the adjournment as the arguing counsel is appearing before the Hon'ble Supreme Court. For further consideration on 16.01.2019.

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

MUKESH

